GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO. *268 TO BE ANSWERED ON 05.01.2018

Rise in Elephant Menace

*268. SHRI NALIN KUMAR KATEEL: SHRI D.K. SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the incidents of elephant menace has risen in the country particularly in Karnataka;
- (b) if so, the details thereof along with the number of such incidents reported during the last three years and the current year, State and year-wise;
- (c) whether the Government has taken any effective measures to prevent elephant menace in the country and if so, the details thereof; and
- (d) whether the Government has also taken steps to provide compensation to the families and farmers affected by elephant menace and if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. *268 REGARDING 'RISE IN ELEPHANT MENACE' DUE FOR REPLY ON 5.1.2018

- (a)& (b) Yes Madam, reports of menace caused by elephants are received from various parts of the country, including Karnataka. Number of people killed, State-wise, during the last three years is given at Annexure I.
 - (c) Yes Madam, following steps are being taken by the Government to minimize the impacts of elephant menace.
 - i. Financial and technical assistance is provided to elephant range states under the Centrally Sponsored Schemes 'Project Elephant'.
 - ii. Elephant range States notify the critical elephant habitats as "Elephant Reserves" for better management of wild elephants. So far 29 Elephant Reserves have been established in 14 States
 - iii. Elephant is listed under Schedule I of the Wildlife Protection Act,1972, to provide it highest degree of legal protection.
 - iv. Solar powered fencing and elephant proof trenches are used to prevent elephant menace.
 - v. The latest technologies such as WhatsApp, SMS based alert system, use of Radio Collaring of elephant etc. are used to minimise elephant depredation.
 - vi. Improvement of National Parks, Wildlife Sanctuary, Critical habitat, including Elephant Reserves and Corridors is carried out regularly.
 - vii. Use of used rails to create elephant proof barrier.

(d) Yes Madam. Ministry has been providing assistance to states for paying compensation to the families and farmers affected by elephant menace in following rates.

SI.	Nature of damage caused by	Compensation rate
No.	wild animals	
1.	Death or permanent incapacitation	Rs. 2,00,000/-
2.	Grievous injury	30 % of (1)
3.	Minor Injury	Cost of treatment
4.	Loss of property	Value of loss/damage as assessed by authorized officer

<u>ANNEXURE –I</u>

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. *268 REGARDING 'RISE IN ELEPHANT MENACE' DUE FOR REPLY ON 5.1.2018

HUMAN DEATHS CAUSED BY ELEPHANTS

S.No.	State	2014-15	2015-16	2016-17	2017-18 (upto November 2017)
1	Andhra Pradesh	2	0	2	3
2	Arunachal	1	1	Information	Information Not
	Pradesh			Not Received	Received
3	Assam	54	31	91	31
4	Chhattisgarh	32	59	67	Information Not Received
5	Jharkhand	53	66	59	38
6	Karnataka	53	47	49	9 (upto 16.8.2017)
7	Kerala	20	6	22	Information Not Received
8	Maharashtra	3	0	0	Information Not Received
9	Meghalaya	3	9	Information Not Received	Information Not Received
10	Nagaland	1	1	1	Information Not Received
11	Odisha	64	63	65	42
12	Tamil Nadu	31	47	43	36
13	Tripura	1	0	2	Information Not Received
14	Uttar Pradesh	1	0	3	1
15	Uttarakhand	7	7	4	Information Not Received
16	West Bengal	89	112	84	41
	Total	415	449	492	201